

ITEM NO.36

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

(with prayer for interim relief and office report)

Date : 31/07/2015 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s) Mr. V. Giri, Sr. Adv.
Mr. Rajat Singh, Adv.
Ms. Shweta Singh, Adv.
For Mr. Tushar Bakshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Hearing of the appeal is expedited.

Ad-interim relief, granted on 16.07.2014, shall continue.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar